

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **23.02.2023** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 17/2023 For Stay IA No. 56/2023	Mr. Dinesh Kothari Vs Mrs. Rajalakshmi Varadarajan & Anr WITH	Mr. AS Sathish Kumar, CS	Mr. B Dhanraj
2	Comp App (AT) (CH) (Ins) No. 18/2023 For Stay IA No. 60/2023	Mr Dinesh Kothari Vs Mrs. Rajalakshmi Varadarajan & Anr.	Mr. AS Sathish Kumar, CS	Mr. B Dhanraj
3	Comp App (AT) (CH) (Ins) No. 248/2021 For Exemption IA No. 521/2021 For Stay IA No. 522/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP Aster Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	M/s JVL Bharati Mr.T Ravichandran Mr. Shivkumar & Suresh- R2
4	Comp App (AT) (CH) (Ins) No. 249/2021 For Exemption IA No. 523/2021 For Stay IA No. 524/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP For Aster Pvt Ltd	Mr. Avinash Krishnan Ravi	M/s JVL Bharati Mr.T Ravichandran

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 2 Ors	Ms. Sadapurna Mukherjee	Mr. ML Ganesh

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No. 18/2022 For Stay IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors. WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
7	Comp App (AT) (CH) No. 19/2022 For Stay IA No. 209/2022 For Withdrawal IA No. 297/2022 For Composite Hearing IA No. 848/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
8	Comp App (AT) (CH) No. 20/2022 For Stay IA No. 210/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
9	Comp App (AT) (CH) No.31/2022 For Stay IA No. 347/2022 For Direction IA No. 834/2022 For Withdrawal IA No. 842/2022 For Direction IA No. 993/2022 Urgent Hearing IA No. 1061/2022 For Direction IA No. 15/2023	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Mr. Arun C. Mohan,	Mr. PJ Anil Kumar

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No.69/2021 (Comp App (AT) (Ins) No.209/ 2020)	Pativandla Srinivas Babu Vs M/s. Jayasiddhi Ganesh Enterprises Pvt. Ltd & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan -R2
11	Comp App (AT) (CH) (Ins) No. 63/2022 For Stay	Eastern Power Distribution Company of Andhra Pradesh Ltd Vs Bodugu Sudhakar & 2 Ors	Mr. Rakesh K Sharma	Mr. Y Suryanarayana- R3

	IA No. 133/2022 For Exemption IA No.134/2022 Leave to file IA No. 135/2022			
12	Comp App (AT) (CH) (Ins) No. 80/2022 For Condone Delay IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
13	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro-Farms Pvt. Ltd. Vs. Viswaroopi Energy Pvt. Ltd	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
		WITH		
14	Comp App (AT) (CH) (Ins) No.267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. LEPL Ventures Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
		WITH		
15	Comp App (AT) (CH) (Ins) No.294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. Swarna Bhaskar Holdings Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
		WITH		
16	Comp App (AT) (CH) (Ins) No.296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs. LEPL Peopletech Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
		WITH		
17	Comp App (AT) (CH) (Ins) No.297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs. Medipro Edu Management Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Y Suryanarayana

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA (AT) No.28/2022 (CA (AT) No. 44/2019	Mr. Tumkur Vajram Shetty Jayawanth & Anr Vs M/s Agile Labs Pvt Ltd & Ors	Mr. M.Pretham	Mr. Vikram Hegde
19	TA No. 154/2021 (Comp App (AT) (Ins) No. 557/2019)	Mr. M Mohamed Fahrudeen Vs Mr. Vasudevan & 2 Ors	Mr. S. Gopinathan	Mr. K. Moorthy

20	Comp App (AT) No. 21/2021	Ravi Kizhedath Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors	Mr. Bijoy P Pulipra	Mr. RavichandranR1- R3 Mr. Sankar P. Panicker- R4, R5
21	Comp App (AT) (CH) (Ins) No.25/2021 For Condone Delay IA No. 58/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R. Chopra
22	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331/2021, For Stay IA No.332/2021 For Direction IA No. 579/2021 Urgent Hearing IA No.203/2021 For Direction IA.No.216/2021 For Stay IA No.902/2022	Chalasan Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2-R5 Mr. Antony R Julian- R6, R7 & R9
23	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs. The Kerala State Cooperative Bank Ltd	Mr. KS Jeyaganeshan	Mr. Harikumar G Nair
24	Comp App (AT) (CH) No.37/2022 For Stay IA No. 409/2022	Shreevelu Builders (P) Ltd & Anr Vs Mr. C. Kathirvel & 5 Ors	Mr. AV Arun	Mr. AK Mylsamy- R1 & R2 Mr.Y Prakash R3-R6
25	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No. 314, 1031/2022 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar-R2
26	Comp App (AT) (Ins) No.325/2022 Leave to Appeal IA No. 696/2022, For Direction	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj & 3 Ors	Mr. VV Sivakumar Mr. Gautham Balaji	Mr. AG Sathiyarayanan- R1 Mr. B. Dhanaraj- R4

	697/2022 For Stay IA No.698/2022 Urgent Application IA No.699/2022 To Implead IA No.1107/2022			
27	Comp App (AT) (CH) (Ins) No. 124/2022 For Stay IA No. 289/2022 For Condone Delay IA No. 290/2022 For Exemption IA No. 291/2022 Status Report IA No. 941/2022	Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Anr	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan R2 Ms. Ramya- R3

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 87/2021 (Comp App (AT) No. 129/2019 For Directions IA No.47/2022 For Additional Docs IA No. 1086/2022)	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	Mr. D Abhinav Rao	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3 & R4
2	TA No. 88/2021 (Comp App (AT) No. 148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	Mr. S.Vivekananda	Mr. K. Udhyakumar-R2 Ms. Geetika Sharma- R3 & R4 Mr. Abhinav Rao- R6 & R7

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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